

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2631

ANSWERED ON:13.03.2013

HARASSMENT OF STREET VENDORS

Das Shri Khagen;Rajbhar Shri Ramashankar;Thamaraiselvan Shri R.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether street vendors are being harassed in the country;

(b) if so, whether the Government has also received a representation from the National Association of Street Vendors of India alleging forceful eviction and harassment of street vendors by some of the State Governments including Andhra Pradesh;

(c) if so, the details thereof and the reasons therefor along with the action taken/being taken by the Government in this regard;

(d) whether the Government has requested the State Governments not to evict or harass the vendors/hawkers till the Central legislation for street vendors is enacted; and

(e) if so, the details thereof ?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN)

(a) to (c): The Ministry of Housing & Urban Poverty Alleviation has received representations regarding harassment of street vendors by some of the State Governments/Municipal Corporations from various Hawkers' Associations including the National Association on Street Vendors of India. However, the Ministry of Housing and Urban Poverty Alleviation has not received any representation in the matter related to Government of Andhra Pradesh. This Ministry has forwarded such representations to the respective State/UT Governments for taking appropriate action as per the provision of National Policy on Urban Street Vendors 2009.

(d) & (e): Aiming at protection of livelihood rights and provision of social security to urban street vendors, Government of India has come up with revised National Policy on Urban Street Vendors, 2009. All the States including Andhra Pradesh have been impressed upon by the Government for implementation of National Policy on Urban Street Vendors.

In order to protect the rights of urban street vendors and to regulate street vending activities, The Street Vendors (Protection of Livelihood and Regulation of street Vending) Bill, 2012 was introduced in Lok Sabha on 6th September, 2012. Hon'ble Speaker, Lok Sabha has referred the Bill to the Standing Committee on Urban Development for examination.